

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1471
ANSWERED ON:30.11.2011
CORRUPTION CASES IN CIL
Das Shri Ram Sundar

Will the Minister of COAL be pleased to state:

- (a) whether the Government has received any complaints of alleged corruption prevailing in Coal India Limited (CIL);
- (b) if so, the details thereof including the number of complaints received during the last three years and the current year, subsidiary-wise and year-wise;
- (c) whether the Government has conducted any investigation into these complaints;
- (d) if so, the outcome thereof, subsidiary-wise;
- (e) the details of the officers against whom charges were registered by the investigating agencies and those punished or exonerated as a result thereof, subsidiary-wise; and
- (f) the effective measures taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) to (f) : Information is being collected and will be laid on the Table of the House.